## Amendment of UGC Act.

6610. SHRI KRISHAN LAL SHARMA: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission has proposed an amendment to the UGC Act, 1956 to administer changes in the fee structure:
  - (b) if so, the details thereof; and
- (c) whether with the amendment coming into force there will be a sharp increase in fees charged by universities and colleges throughout the country?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION & DEPARTMENT OF CULTURE) (K.M. SELJA): (a) and (b) Yes, Sir. The proposed amendments seek to fix norms and guidelines, for charging tution and other fees as may be specified in the Regula. tions framed in this behalf.

(c) No, Sir. The proposed amendment is aimed at enabling the UGC to regulate the fee structure in institutions within its purview in the light of the Supreme Court orders by which the Hon'ble Court adjudicated on the issues relating to Capitation Fee being charged by certain institutions.

## Women Voluntary Organisations

- 6611. SHRI IQBAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the number of women voluntary organisation functioning at present in the country;
- (b) what are the main functions of the aforesaid organisations;
- (c) whether the said organisations have been receiving any financial aid from Government:

- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) what steps have been taken by Government to strengthen the position of women voluntary organisations?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE (DEPARTMENT OF DEVELOPMENT WOMEN AND CHILD DEVELOP-MENT) (SMT. BASAVA RAJESHWARI (a) and (b) A large number of voluntary organisations are functioning in the country in the field of women's welface and development. The voluntary organisations receiving financial assistance from the Government work in both advocacy and action modes-influencing and providing inputs for policy making, implementing approved schemes and pro. grammes as per schematic parameters, conducting studies research. sensitizing and conscientizing society and government to gender concerns, production of media materials etc.

- (c) and (d) Some of these organisations are receiving assistance from the Central Government. Details of such aid are not Centrally. However, the maintained Annual Reports of the various Ministries Departments generally contain details These of such major grants, circulated to the Hon'ble. Reports are Members of Parliament and also placed in the Parliament Library. The broad details of assistance given in 1994-95 by, the Department of Women and Child Development in major Schemes are given in the Statement (See below).
- (e) With a view to promote, develope and assist voluntary organisations which are working in the area of women and child development, financial assistance is given to NGOs by the Government to maintain their Central Offices.

The functioning of Council for Advancement of People Action and Rural Technology (CAPART) has been decentralised by setting up Regional Committees Regional Centres of CAPART in the

Nort: Zone, Central Zone, West Zone, East Zone, South Zone and North-East Zone for promoting, spreading, strengthening voluntary organisations.

The Central Social Welfare Board through the State Social Welfare Boards promotes and networks with voluntary organisations.

Statement

Broad details of grant/assistance given in major schemes in 1994-95

S. No. Name of the Major Scheme	No. of organis tions	Grants a- Given (Rs. in lakhs)
1. Training-cum-Employment-cum-Production Centres (NORAD)	11	13 339.40
2. Support to Training and Employment Programme for Women (STEP)	12	1598 00
3. Education work for Prevention of Atrocities Against Women .	18	42:00
4, Construction/Expansion of Hostels for Working Women Day Care Centres	with	1 775.00
5. Short Stay Homes for Women and Girls	. 4	2 56.82
6. Socio-Economic Programme	. 52	7 549.97
7. Awareness Generation Project ,	. 141	7 201.00
8. Family Counselling Centre	. 38	275.90
9. Working Women Hostels (Scheme under CSWB)	. 10	3 21.51
10 . Mahila Mendals	. 3	03 173.79
11. Creches for children of working and Ailing Mothers .	. 42	248 173 <b>2.7</b> 6
12. Condensed Course of Education and Vocational Training .	. 118	4 757.35
13. Scheme of Organisational Assistance to Voluntary Organisation for Women and Child Development	ons • 8	4 22.29

## Classrooms constructed under operation blackboard

6612. SHRI IQBAL SINGH: Will the Minister of HUMAN RESOURCE DE-VELOPMENT be pleased to state:

- (a) what is the number of classtooms which were constructed in Punjab, Uttar Pradesh, Bihar, Madhya Pradsh and Rajasthan under Operation Blackboard during the last three years:
- (b) what is the amount spent so far under the aforesaid programmes: and

(c) the steps taken by Government to construct more classrooms in these States for providing education to the children of the country?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION & DEPARTMENT OF CULTURE) (K.M. SELJA): (a) to (c) The information is being collected and will be laid on the table of the Sabha.